

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/109/2017
NAME OF THE PETITIONER(S) : G.S RAJESH
NAME OF THE RESPONDENT(S) : MARS CONSORTIUM INFRA PVT LTD & 5
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	H Siddarth for P. Giridharan	Counsel for R2	 
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ORDER

Counsels for both the parties are present and prayed for time. At request, time is enlarged. Put up on 15.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk